

12.03 hrs.

Title: Regarding passing of the Appropriation (Railways) No. 2 Bill, 2002 by the Rajya Sabha, which was passed by the Lok Sabha at its sitting held on 23.06.2002.

SECRETARY-GENERAL: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:-

"In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Appropriation (Railways) No.2 Bill, 2002 which has been passed by the Lok Sabha at its sitting held on the 23<sup>rd</sup> April, 2002 and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

-----